

F.No. 22013/09/2013-Ad-II
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes and Customs

New Delhi, the 28th November, 2018

Office Order No. 167/2018

With the approval of the competent authority, the following transfers and postings in the grade of Additional Commissioner/Joint Commissioner and Deputy Commissioner/Assistant Commissioner of Customs, GST & Central Excise are hereby ordered with immediate effect and until further orders:

S. No	Batch / Emp. Code	Name of Officers (S /Sh. /Smt. /Ms.) Date of Birth	Designation	From (Zone/Directorate)	To (Zone/Directorate)
1	1996 / 1663	D. Anil (23.04.1970)	ADC	Bangalore Custom Zone [UOP to Thiruvanthapuram GST & CX Zone]	DG Systems, Bengaluru
2	1999/ 997	A.S. Meenalochani (07.04.1972)	ADC	Mumbai Cus III Zone	Chennai GST & CX
3	2001/ 1641	Vinish Chaudhary (06.12.1971)	ADC	On return from Deputation	DGPM, Delhi (to work in AAR, Delhi)
4	2002 / 2491	Dinesh Kumar Bangard (22.09.1960)	ADC	Settlement Commission, Delhi	Jaipur GST & CX Zone
5	2005/ 2973	Ubhap Sengraj (11.04.1978)	ADC	CC(AR) CESTAT, Delhi	Delhi GST & CX Zone
6	2006/ 2756	A. Syam Sundar (02.09.1963)	JC	Chennai GST & CX Zone	Vizag GST & CX Zone
7	2007/ 3234	Sahil Inamdar (30/10/1978)	JC	DZU, DGoV, Delhi	Hyderabad ZU, DGGI
8	2008/ 3555	Raghavendra Pal Singh (01.06.1981)	JC	Mumbai GST & CX Zone	Delhi ZU, DGGI
9	2008/ 3566	Atul Singh (09.06.1984)	JC	DG, Vigilance Delhi	DG, Systems, Delhi
10	2008/ 3641	Sachin Gusia (10/08/1980)	JC	Mumbai Zone III Cus	Ahmedabad GST & CX Zone
11	2009/ 3817	Pratima Singh (18/11/1981)	DC	On return from Deputation	DG, Systems, Delhi
12	2009/ 3887	Mohit Tewari (20.08.1982)	DC	On return from Deputation	Chandigarh GST & CX Zone
13	2009/ 3852	Harsh Vardhan (15.08.1982)	DC	On return from Deputation	Delhi GST & CX Zone


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14	2011/ 4404	Rokade Prashant Dnyaneshwar (08.10.1978)	DC	Mumbai GST & CX Zone	DGPM, Delhi (to work in Legal Cell, CBIC)
15	2011/ 4391	Arjun Kumar Meena (01.04.1986)	DC	DGGST Delhi (working on loan basis in GST Council Secretariat)	GST Council Sectt.
16	2016/ 8424	Neetisha Verma (13.03.1993)	AC	Delhi GST & CX Zone	Guwahati GST & CX Zone
17	2016/ 8542	Shivam D Dhamanikar (02.03.1991)	AC	Bhopal GST & CX	Mumbai GST & CX Zone
18	2016/ 8436	Vikram Singh (10.11.1981)	AC	Lucknow GST & CX Zone	DGEP, Delhi (to work in WCO Cell)
19	2016/ 8559	Arvind Kumar Meena (13.07.1985)	AC	Bhopal GST & CX	Delhi GST & CX Zone
20	2017/ 7942	Kapoor Akhilkumar Sureshnarayan (14.07.1962)	AC	Mumbai GST & CX Zone	Vadodara GST & CX Zone
21	2017/ 7731	Pradipta Kumar Pattnaik (29.03.1962)	AC	Visakhapatnam GST & CX Zone	Bhubaneswar GST & CX Zone
22	2017/ 7912	Tapas Kumar Mandal (12.12.1961)	AC	Bhubaneswar GST & CX Zone	CC(AR) CESTAT, Kolkata
23	2016/ 8511	Kanika Sharma (16.11.1989)	AC	Nagpur GST & CX Zone	Pune GST & CX Zone
24	2015/ 8305	Ram Kumar Gopal (09.09.1991)	AC	Lucknow CX & GST Zone	Chennai GST & CX Zone
25	2017/ 7364	Bhupinder Batar (01.09.1960)	AC	Jaipur GST & CX Zone (On loan to DGNAA)	DG, Anti Profiteering (to work in NAA)
26	2016/ 8454	Achin Garg (28.07.1989)	AC	Mumbai GST & CX	DG, GST (to work in GST Policy Wing, CBIC)
27	2018/ 8887	Sanjay Kumar Shukla (25.11.1964)	AC	Delhi GST & CX Zone	DG, Anti Profiteering (to work in DGTR, MoC on loan basis)
28	2017/ 7513	A. K. Asthana (01.07.1960)	AC	Delhi GST & CX Zone	DG, Anti Profiteering (to work in DGTR, MoC on loan basis)
29	2014/ 6887	S. Hatangadi (29.01.1964)	AC	DG Vigilance, Mumbai	CC(AR), CESTAT, Mumbai

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30	2018/ 8733	Debasish Dutta (11.02.1963)	AC	DGPM (HQ) (working on loan basis in GST Council Secretariat)	GST Council Sectt

2. All the officers mentioned above may be relieved immediately and they must join at their new place of posting on or before 15.12.2018, under intimation to the Board. No representation whatsoever shall be entertained before they join at their new place of posting.

3. The Chief Commissioners/Directors General concerned shall send compliance reports regarding relieving and joining of the above officers to the Board (with a copy endorsed to ADG (HRM-II), DGHRD) by 22.12.2018.


(Dharmvir Sharma)

Under Secretary to the Government of India

Copy to:

1. Officers Concerned.
2. All Chief Commissioners/Director General of Customs, GST & Central Excise.
3. PS to FM/MOS (R)/Secy.(R)/Chairman (IC)/All Members, CBIC/JS (Admn. IC)/Commr.(Coord.)/DG (Vig.)/DS(Ad.II)/DS(Ad.V)/US-I (Ad.II)/SO(P).
4. AS (R)/JS(R)/DS (Admn.) Hqrs/US (Ad.I).
5. All Heads of Department under CBIC/Pr. CCA, CBIC/DPPR, CBIC, New Delhi
6. Pr. ADG (HRM-I) & ADG (HRM-II), DGHRD, New Delhi
7. PAOs of all Commissionerates/Directorates under CBIC
8. The Manager Website, Directorate of Systems, New Delhi for uploading on website
9. Office Order Folder